

MONTHLY STATEMENT SHOWING THE PENDENCY OF FAMILY COURT RELATED CASES AS ON 31.12.2022		
PENDENCY IN THE HIGH COURT OF TRIPURA AS ON 31.12.2022		
Sl. No.	Category of cases (Family Court matters)	Pendency (As on 31.12.2022)
1	MAT App	14
2	FA	13
3	FAO	2
4	Criminal Revision Petition	8
Total		37
Pendency of Family Court related matters in all the Family Courts of Tripura as on 31.12.2022		
Sl. No.	Name of the Family Courts	Pendency as on 31.12.2022
1	Family Court, Agartala	955
2	Additional Family Court, Agartala	925
3	Family Court, Udaipur	514
4	Family Court, Kailashahar	476
5	Family Court, Ambassa	21
6	Family Court, Khowai	195
7	Family Court, Sonamura	149
8	Family Court, Dharmanagar	467
9	Family Court, Belonia	275
Total		3977
Pendency of Family Court related matters in all the District Courts of Tripura (other than the Family Courts) as on 31.12.2022		
Sl. No.	Name of the District	Pendency as on 31.12.2022
1	West Tripura District	1
2	Gomati District	72
3	South Tripura District	53
4	Unakoti District	0
5	North Tripura District	96
6	Sepahijala District	120
7	Khowai District	0
8	Dhalai District	139
Total		481
Total pendency of Family Court related matters in the District Judiciary of Tripura as on 31.12.2022		
1	Family Courts	3977
2	District Courts other than the Family Courts	481
Grand Total		4458

